

Declaration of Assets and Liabilities

Year 2024-25

I, **SURYA NARAYAN RAM**, son/daughter/wife of **RAM LAKHAN RAM RAMAN**, aged 50 years, belonging to Bihar vidhan sabha Secretariat service and presently working as **Assistant section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Juhi Sinha	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	1,00000	150000	60000	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies .	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC	LIC Per Annum 24,610/-	NIL	LIC (SBI) for gifted	NIL
(v)	Motor Vehicles (details of make, etc.)	Motor cycle car	NIL	cycle	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold 50Gm Silver 500gm	Gold 120Gm SILVER 1000gm	Gold 20 gm gifted	Gold 50 gm gifted	NIL
(vii)	Other assets, such as values of claims / interests	T.V , AC, Fridge Etc.	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

[Signature]
17/12/2025

B. Details of Immovable assets

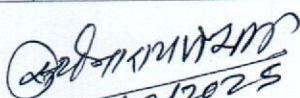
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1 khatta gifted	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	DDA flat New Delhi	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL


5/02/2025

	(c) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No- AGNPR8298L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPI/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: **SURYA NARAYAN RAM**

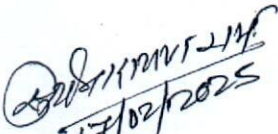
Designation: **ASSISTANT SECTION OFFICER**

Department: **BIHAR VIDHAN SABHA**

Place: PATNA

Date: 17/02/2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.


17/02/2025